

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00864/2018

Jabalpur, this Thursday, the 20th day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mrs. Bhuvaneshwari Reddy, W/o Mrs. Ashish Reddy, aged about 33 years, Occupation Teacher, R/o F-220, Rajnarsh Colony, Akbarpur, Kolar Road, Bhopal (M.P.) - 462042

-Applicant

(By Advocate – Shri Pratyush Tripathi)

V e r s u s

1. Kendriya Vidhalaya Sangathan through its Commissioner, 18, Institution Area, Shaheed Jeet Singh Marg, New Delhi – 110016.

2. Deputy Commissioner, Kendriya Vidhalaya Sangathan Bhopal Region, Opp. Maida Mill, Hoshangabad Road, Bhopal (M.P.) – 462011

-Respondents

(By Advocate – Shri Pankaj Dubey)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, OA is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member